

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 111
IB-548/(ND)/2020**

IN THE MATTER OF:

R.R Distributors Pvt. Ltd.

Vs.

M/s Kanodia Technoplast Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 22.03.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant

For the Respondent

: Mr. A.K.Gupta Adv.

: Mr. Anand Shankar Jha,

Mr. Arpit Gupta

Mr. Girish Bhardwaj

ORDER

Pleadings are complete. List with IB-1007/ND/2020 on 11.05.2021.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-
**DR. DEEPTI MUKESH
MEMBER (J)**